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## Declaration of Assets and Liabilities

Vose	2025
I Call sees	************

	1,	DEEPAK K	UMAR	501	ı/da	ughter/wife of RAMASHRAY PRASAD
aged.						BIHAR LEGISLATIVE ASSEMBLY
						/ GUARD
give I	nerein	below the deta	ails of th	e assets (in	nno	vable, movable, bank balance, etc.) of

give nerein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants\*:

## A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

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Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Cash	25,000	12,000		1,000	cter nome
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	44000	NIL			
(ill)	Bonds, Debentures and Shares in companies	N L	NIL .			
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC-3191 HLY	NIL			
(v)	Motor Vehicles (details of make, etc.)	NIL	NIL			
(vi)	Jeweliery (give details of weight and value)	35gm	GOLD-8 5gm SILVER- 800gm			
(vli)	Other assets, such as values of claims / interests	NIL	NIL			

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

Deepuk kumarc 10/2/2025

## B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

Sr. No.	have to be indicated]  Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL			,	
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value					
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value			•		
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

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	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN-BIKPK6787M NIL	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax (Only in case of proprietary business)	NIL	NIL
	(iv) Property Tax		

## Personal Detail

GPF/CPF/PRAN No. :	110044647927 ·	
Gender :-	M (M/F)	
Date of Birth :		D/MM/YYYY)
Class/Group :-	C . (A/B/C)	
Cadre :-		BHA
	(Full Name e.g. B.A.SBihar Administrative Service,	
	B.S.S Bihar Secretariat Service etc.)	
Home District :-	PATNA	
I hereby deci knowledge and belie	are that the above details are true to the bes	t of my

Place: PATNA Date: 10/02/2025

Name of Employee: DEEPAK KUMAR Designation: SECURITY GUARD

Department:BIHAR LEGISLATIVE ASSEMBLY

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.